

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N
Dated- Guwahati, the 23rd November, 2015

No. HC.VII-95/2012/5321/A ### Smti. M. Nandi, District & Sessions Judge, Tinsukia, Shri P.Das, District & Sessions Judge, Kamrup, Amingaon, Smti. Rousan Ara Rahman, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon, Smti. Bobita Kshetry, Civil Judge & Asstt. Sessions Judge, Nagaon, Smti. N.A. Ahmed, Addl. Chief Judicial Magistrate, Tinsukia, Smti. Rani Boro, Addl. Chief Judicial Magistrate, Jorhat, Shri Shakti Sharma, Civil Judge & Asstt. Sessions Judge, Karimganj, Shri Sandeep Kaushik, Munsiff-cum-JMFC, Gohpur, Sonitpur, Shri Jafar Md. Azizul Karim Tapadar, Munsiff No.2, Cachar, Silchar & Shri Surajit Baruah, Munsiff, Jonai *are exempted* from attending the training programme on **"Cyber Crime Related Capacity Development", organised by the Judicial Academy, Assam in collaboration with the C-DAC, Kolkata on 28th & 29th November, 2015 in the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1st Floor (Old Block).**

Further, the following officers are nominated in places of the exempted officers to attend the aforementioned training programme –

Sl. No.	Name	Designation
1.	Shri Aditya Hazarika	Addl. District and Sessions Judge, Fast Track Court, Sivasagar
2.	Smti Panchali Shyam	Sub-Divisional Judicial Magistrate (S), Karimganj
3.	Shri Mrinal Newpane	Judicial Magistrate, 1 st Class, Barpeta
4.	Shri Nupur Chandra Bhuyan	Munsiff –cum Judicial Magistrate, 1 st Class, Udalguri
5.	Shri Hemanta Kumar Das	Judicial Magistrate, 1 st Class, Nagaon
6.	Shri Debasish Kashyap	Judicial Magistrate, 1 st Class, Chirang
7.	Smti Bijaya Khakhlari	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur
8.	Smti Merileen Hazarika	Judicial Magistrate, 1 st Class, Goalpara
9.	Smti Kumari Arti	Judicial Magistrate, 1 st Class, Kamrup, Rangia

The nominated Officers are to report at the venue on **28.11.2015 at 09:00 A.M.** positively.

The details of the Training Programme will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-95/2012/5322 - 5352/A , Dated : 23.11.2015
Copy forward for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action (in reference to the Notification No. HC.VII-95/2012/5004/A, dated 07th November, 2015)
The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.
3. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Kamrup, Amingaon / Barpeta / Goalpara / Nagaon / Tinsukia / Jorhat / Sonitpur, Tezpur / Dhemaji / Sivasagar / Karimganj / Cachar, Silchar / Udalguri / Chirang. **He / she is requested to inform the concerned Judicial Officer(s) of his / her respective District accordingly.**
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Smti. M. Nandi, District & Sessions Judge, Tinsukia
7. Shri Pranjal Das , District & Sessions Judge, Kamrup, Amingaon
8. Shri Aditya Hazarika, Addl. District and Sessions Judge, Fast Track Court, Sivasagar
9. Smti. Rousan Ara Rahman, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
10. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati.
11. Smti Bobita Kshetry, Civil Judge & Asstt. Sessions Judge, Nagaon
12. Smti. Nazmee Ayysha Ahmed , Addl. Chief Judicial Magistrate, Tinsukia
13. Smti. Rani Boro , Addl. Chief Judicial Magistrate, Jorhat
14. Shri Shakti Sharma, Civil Judge & Asstt. Sessions Judge, Karimganj
15. Smti Panchali Shyam, Sub-Divisional Judicial Magistrate (S), Karimganj
16. Shri Mrinal Newpane, Judicial Magistrate, 1st Class, Barpeta
17. Shri Nupur Chandra Bhuyan, Munsiff –cum Judicial Magistrate, 1st Class, Udalguri
18. Shri Hemanta Kumar Das, Judicial Magistrate, 1st Class, Nagaon
19. Shri Debasish Kashyap, Judicial Magistrate, 1st Class, Chirang
20. Smti Bijaya Khakhlari, Judicial Magistrate, 1st Class, Sonitpur, Tezpur
21. Shri Sandeep Kaushik , Munsiff-cum-Judicial Magistrate, 1st Class, Gohpur
22. Shri Jafar Md. Azizul Karim Tapadar, Munsiff No.2, Cachar, Silchar
23. Shri Surajit Baruah, Munsiff, Jonai
24. Smti Merileen Hazarika, Judicial Magistrate, 1st Class, Goalpara
25. Smti Kumari Arti, Judicial Magistrate, 1st Class, Kamrup, Rangia
26. Dr. Amit Chaudhuri, Project Chief Investigator, C-DAC, Kolkata.
27. The Administrative Officer, Judicial Academy, Assam.

28. The Systems Analyst, Gauhati High Court, Guwahati. ***He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.***
29. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
30. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
31. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


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